NATIONAL COMPANY LAW TRIBUNAL DIVISIONAL BENCH **CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 13/03/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: CP/16/2016

NAME OF THE PETITIONER(S)

: S. ALAGURAJAN

NAME OF THE RESPONDENT(S)

: M/s CHERAN HOTELS PVT LTD + 11

UNDER SECTION

: 241/242

S.No.	Name (in Capitai)		Signature
1.	J MANOGAR	R.10 and 11	Topogo
2 '	S. Araindan For for Mondel & Accented	Consid fr F2,3,849	1
	Sprider P Kurner	Cours of four Relation	

18. RAMASAMY &

5. K. RAMESH

Counsel for Responded No. 7

100 MIJ. Ramalingam & 18000 ciates Counsel for the Respondent & had

ORDER Shri Sandeep Kumar, proxy representing counsel for petitioner present. Shri S Aravindan, counsel for R1 to R3, R8 & R9, Shri K Ramesh, counsel for R4, Shri G V Mohan Kumar, counsel for R7 and Shri J Manogar, counsel for R10 & R11 are present. This matter is directed to be posted alongwith TCP/204/2016.

Put up on <u>04.04.2017 at 10.30 A.M.</u>

(Ch. Md. Sharief Tario) Member (Judicial)

(K.Anantha Padmanabha Swamy) Member (Judicial)